

# THE TEA (AMENDMENT) ACT, 1954

No. 49 OF 1954

[23rd December, 1954]

An Act to amend the Tea Act, 1953.

**BE** it enacted by Parliament in the Fifth Year of the Republic of India as follows:—

**1. Short title.**—This Act may be called the Tea (Amendment) Act, 1954.

**2. Amendment of section 25, Act 29 of 1953.**—In sub-section (1) of section 25 of the Tea Act, 1953, for the words “at such rate not exceeding two rupees per one hundred pounds as the Central Government may notify in the Official Gazette”, the words “at the rate of four rupees per one hundred pounds” shall be substituted.